

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5563
ANSWERED ON:02.05.2005
INCENTIVES FOR WATER HARVESTING
Jogi Shri Ajit

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government proposes to give some incentives to encourage water harvesting; and
- (b) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) "Water" being a State subject, it is primarily the responsibility of the concerned State Governments to give incentives to encourage water harvesting. However, the following steps have been taken by the Government in this direction:-

- (i) A scheme at an estimated cost of Rs. 175 crores for Artificial Recharge to Ground Water and Rainwater Harvesting for implementation during the remaining part of the X Five Year Plan is under consideration.
- (ii) The Central Ground Water Board (CGWB), under the Ministry of Water Resources is conducting mass awareness programmes and training programmes through out the country and providing technical guidance on the design of rain water harvesting and artificial recharge structures free of cost to promote rain water harvesting.
- (iii) All the States/Union Territories have been requested for advising the local bodies in their respective States/Union Territories to allow rebate in property tax to persons who adopt roof top rain water harvesting in their premises. As per the information available, Government of Andhra Pradesh has allowed rebate in property tax to persons who adopt roof top rain water harvesting.
- (iv) With a view to encourage rain water harvesting by Resident Welfare Associations (RWAs)/Group Housing Societies, the Government of NCT of Delhi has formulated a scheme of financial assistance under which 50% of the total cost of the project subject to a maximum of Rs. 50,000/- is being given as a grant to such RWAs/Group Housing Societies, who adopt rain water harvesting.